

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00482/2018

DATED THIS THE 12th DAY OF APRIL, 2019

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

MS.Gunasheelan(retd)
Aged about 62 years,
Residing at No.56, 1st Main,
3rd Cross, Nrupatunga Extn.,
RT.Nagar,Bengaluru 560032. Applicant

(By Advocate Shri Obalappa)

vs.

1.The Union of India,
Represented by its Secretary,
Ministry of Information and
Broadcasting , 'A' Wing,
Shastry Bhavan,
New Delhi - 110 001

2. The Chief Executive Officer,
Prasar Bharati, "C" Tower,
Doordarshan Bhavan,
Copernicus Marg,
Mandi House,
New Delhi - 110 001

3.The Director General,
All India Radio,
Akashavani Bhavan,
Parliament Street,
New Delhi. 110 001 (cadre Controlling Authority)

4.The Director General
Doordarshan,
Doordarshan Bhavan,
Copernicus Marg,
New Delhi - 110 001

5.The Deputy Director General,(P)
Doordarshan Kendra,
JC.Nagar,
Bangalore 560006.

6.The Pay & Accounts Officer,
Ministry of I & B,
Doordarshan Kendra,
Swami Sivananda Salai,
Chennai-05. ..Respondents.

(By Shri S. Sugumar ... ACGSC)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Learned counsel for the applicant seeks to withdraw the OA to file a better OA. Allowed. OA is disposed off as withdrawn. No order as to costs.

(CV. SANKAR)
MEMBER (A)

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(DR. K.B. SURESH)
MEMBER (J)